

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.301

New IA-4640/2022 IA-5815/2021 IA-4306/2022 IA-4308/2022 IA-4309/2022 IA-2721/2022
IA-2248/2022 IA-2920/2021 IA-3169/2021 IA-4629/2021 IA-2474/2022

In
IB-1768(ND)/2018

IN THE MATTER OF:

Sanjay Malik & Ors

.....APPLICANT/PETITIONER

Vs.

Celestial Estate Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 28.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.09.2022.**


(Madhu Narula)
Court Officer (Court III)